

**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

BEFORE

HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH

ON THE 5th OF JULY, 2024

MISC. APPEAL No. 3036 of 2023

(BRANCH MANAGER UNITED INDIA INSURANCE CO. LTD.

Vs

SMT CHAMPA BAI AND OTHERS)

Appearance:

(NONE FOR THE APPELLANT)

*(BY SHRI J.P. SINGRAUL - ADVOCATE FOR THE RESPONDENT/
CLAIMANT)*

ORDER

None appeared for the appellant, even in the passover round.

It appears that the appellant has lost interest in prosecuting the matter.

Accordingly, the appeal stands dismissed for want of prosecution.

**(AVANINDRA KUMAR SINGH)
JUDGE**

VSG

